

CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH
KOLKATA

LIBRARY

O.A.No.350/00408/2015

Date of Order : 24-09-2015

Present : Hon'ble Mr Justice G. Rajasuria, Judicial Member
Hon'ble Ms Jaya Das Gupta, Administrative Member

DIPANKAR MISTRY

.....Applicant

-Versus-

E. RAILWAY

.....Respondents

For the applicants : M.S.K. Mishra, Counsel
For the respondents : Mr S. Banerjee, Counsel

ORDER (ORAL)

JUSTICE G.RAJASURIA, JM,

Heard both. This O.A has been filed seeking the following reliefs :

"8.(a) Consider the representation dated 01.09.2014 filed by the Ld. Counsel of the applicant and pass speaking and reasoned order at an earliest without any further delay;
(b) The respondent authorities be directed to complete the process of 'LARSGESS' scheme by providing appointment to the post of 'Cabin man' in favour of the applicant by accepting the VR of his father duly opted;
(c) The concerned respondents be directed to complete the medical examination as one of the successful candidate and send for training to the applicant by implementing the said 'LARSGESS' scheme;
(d) Such further order or orders, direction or directions as Your Lordship may deem fit and proper."

2. Learned counsel for the applicant would submit that the representation dated 01.09.2014 submitted by the applicant is still pending with the respondents and there is no response.
3. Learned counsel for the respondents would submit that the appropriate authority would consider it and pass suitable direction on merits.
4. Hence in view of the rival submissions without deciding the matter on merits we would like to issue the following direction :



Respondent authority shall consider the representation of the applicant within a period of 2 months from the date of receipt of a copy of this order and communicate the result thereof to the applicant immediately thereafter.

O.A is accordingly disposed of. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(G. RAJASURIA)
JUDICIAL MEMBER

Pg